

(a) whether India continues to lead as the country with the largest irrigation areas in the world;

(b) if so, the details regarding the areas likely to be covered for irrigation purposes 1990-91; and

(c) the steps taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Yes, Sir.

(b) It is targetted that an additional irrigation potential of 29.71 lakh hectares will be created during 1990-91.

(c) Annual Plan allocation of funds for the year 1990-91 has been made by the Planning Commission after discussions with the representatives of the State Governments for achieving the targets.

Guidelines for Housing Authorities

429. **SHRI B.N. REDDY:** Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Union Govt. have issued any guidelines to the State Housing Authorities to review their procedures for facilitating the housing activity of different income groups, particularly the poor and the under privileged; and

(b) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b). No, Sir. However, the Housing Ministers Conference of December, 1988, emphasised the facilitator's role of the public agencies. The draft National Housing Policy envisages a significant role for the State public agencies. The draft National Housing Policy envisages a significant role for the State for improving the housing situation of the absolutely houseless, displaced and disadvantaged persons, women in disadvan-

tagged conditions, Scheduled Castes and Scheduled Tribes, economically weaker sections and other groups in dire need of assistance and calls for a major reorientation and strengthening of public agencies at all levels.

Building for Primary Health Centres in AP.

430. **SHRI B.N. REDDY:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of Primary Health Centres in Andhra Pradesh which do not have their own buildings;

(b) whether Government propose to construct buildings for Health Centres especially in cyclone-prone areas of Andhra Pradesh; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) As per the information available with the Ministry, 773 Primary Health Centres do not have their own buildings.

(b) and (c). Establishment of Primary Health Centres comes under State Sector Minimum Needs Programme and construction of buildings for Health Centres in different areas of the State is decided by the State Government.

Celling on Urban Property

431. **SHRI B.N. REDDY:**
SHRIMATI CHENNUPATI VIDYA:
SHRI SHANTILAL PURUSHOTTAMDAS PATEL:
SHRI SUDHIR GIRI:
SHRI VASANT SATHE:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government propose to

bring forward a legislation to fix ceiling on urban property holdings and to plug the loopholes in the Urban Land (Ceiling and Regulation) Act, 1976; and

(b) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Several suggestions have been received from time to time in regard to changes required in the Urban Land (Ceiling and Regulation) Act, 1976 to make it more effective and to plug the loopholes in the Act. It is under the active consideration of the Government to amend the said Act suitably.

(b) Does not arise.

Exploitation of children employed by Carpet Manufacturers in Uttar Pradesh

432. **SHRI RAMASHRAY PRASAD SINGH:** Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware of the fact that about 1,50,000 children employed by carpet manufacturers in Mirzapur, Bhadohi and Varanasi region of Uttar Pradesh are facing exploitation in terms of wages, hours of work and conditions of work etc.;

(b) whether Government's attention has also been drawn to a report appearing in the Indian Express dated 2 June, 1990 in this regard;

(c) if so, the facts thereof; and

(d) the steps taken in the matter?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (d). Government is aware of the news item referred to. A report from the State Government of U.P. which is the appropriate Government in the matter is awaited.

Grants to A.I.I.M.S. for AIDS Ward

433. **SHRI RAMASHRAY PRASAD SINGH:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the AIIMS was granted three million rupees to create an AIDS ward;

(b) if so, the details thereof;

(c) whether it is a fact that the Ward has not yet been constructed; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE OF THE DEPARTMENT OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (d). An amount of Rs. 20.00 lakh has been released to All India Institute of Medical Sciences covering the cost of equipments and necessary staff for establishment of an AIDS Unit for clinical management of AIDS infected cases.

A separate physical facility for management of AIDS cases has been established at the 1st floor of the D-wing of the AIIMS with a self contained laboratory.

The teaching exercises for the effective education of the faculty (additional staff exclusively for the treatment of AIDS patients) Residents, Nurses, Laboratory Staff concerned with the management of AIDS cases have been taken up vigorously.

Admission of AIDS Patients in A.I.I.M.S.

434. **SHRI RAMASHRAY PRASAD SINGH:**
SHRI BANWARI LAL PUROHIT:
SHRI GANGA CHARAN LODHI:
SHRI D. AMAT:
SHRI KAILASH MEGHWAL:
SHRI DALPAT SINGH PARASTE:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: